

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 1380 of 2019

IN THE MATTER OF:

Amit Katyal

...Appellant

Versus

Meera Ahuja &Anr.

...Respondents

Present:

For Appellant:- Ms. Bina Gupta, Mr. Saurabh K. and Advocate.

For Respondent:-Mr. Jugraj Singh Bedi-IRP

**Mr. Sunil Kumar, Mr. Lokesh Bhola and Mr. Sanchit G.,
Advocates**

O R D E R

20.02.2020 Heard the Learned counsel for the Appellant in part. For continuation at request, the matter is adjourned 'For Hearing' on **24th February, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

SC/ NN/